



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
7	WA/346/2018 CAVT. NO.1219/2018 FIXED	INDIA MEDTRONIC PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K SHAH MR S DUTTA MR. N N B CHOUDHURY MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI MR. A SINGH	MR. M SARMA SC, HEALTH FOR CAVEATOR
8	WA/122/2019	DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU
	<b>WITH</b> I.A.(Civil)/1624/2019 <b>in</b> WA/122/2019	DILIP KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA MR. N B GOHAIN	SC, HIGHER EDU
<b>ORDERS</b>				
9	I.A.(Civil)/1627/2019 B/O <b>in</b> WA/62/2019	SADAQUE HUSSAIN <b>Versus</b> SULTAN MAMUD SHEIKH AND 13 ORS	MR A ALI MS. M KHATUN	SC, ELEM. EDU MR. B SINHA SC, FINANCE DEPTT.
	<b>WITH</b> WA/62/2019 CAVT. NO. 0144/2019	MD SULTAN MAMUD SHEIKH <b>Versus</b> MD SADEQUE HUSSAIN AND 13 ORS	MR. K N CHOUDHURY MR B SINHA MR B SINHA MR. M GOGOI MR. M GOGOI	SC, SEC. EDU. MR. M K CHOUDHURY (R1) MR A ALI (R1) MR. W RAHMAN (R8,R9,R11,R13, R14) MS. M KHATUN (R1) MD. M ALI FOR CAVEATOR SC, FINANCE
	<b>WITH</b> I.A.(Civil)/846/2019 <b>in</b> WA/62/2019	MD SULTAN MAMUD SHEIKH <b>Versus</b> MD SADEQUE HUSSAIN AND 13 ORS	MR B SINHA MR. M GOGOI	SC, SEC. EDU. MD. M ALI SC, FINANCE FOR CAVEATOR

**WITH**  
I.A.(Civil)/1092/2019  
**in** WA/62/2019

MD. SADEQUE HUSSAIN  
**Versus**  
MD. SULTAN MAMUD SHEIKH AND 13  
ORS

MR. M K CHOUDHURY  
MR A ALI  
MS. M KHATUN

SC, SEC. EDU.  
MR B SINHA  
MR. M GOGOI

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
19)	MR S BORGOHAIN	14-05-2019	To	17-05-2019
20)	MR. I ALAM	16-05-2019	To	17-05-2019
21)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
43	WP(C)/3004/2019 FIXED	NAZRUL ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D CHOUDHURY MRS A KHANAM CHOUDHURY MR. M CHOUDHURY MR. T ALI	GA, ASSAM
44	WP(C)/3022/2019 FIXED	BHANU SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
45	WP(C)/3023/2019 FIXED	NRIPENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
46	WP(C)/3073/2019 B/O	BRAJENDRA NATH RAYCHOUDHURY <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS. D SAIKIA MR P J BORAH	SC, IIT
<b><u>ADMISSION</u></b>				
47	WP(C)/4042/2018 B/O	K.R.KARDONG <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	MR A KUNDU (R1-R5)
<b><u>ORDERS</u></b>				
48	Cont.Cas(C)/126/2019 B/O	HABIB AHMED LASKAR AND 2 ORS. <b>Versus</b> BIBASH MODI AND ANR	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA MR. B GOGOI MR P NAYAK
49	I.A.(Civil)/431/2019 FIXED in WP(C)/7845/2018	SMTI. GUNESWARI DEKA KALITA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.

<b>WITH</b> WP(C)/7845/2018	THE UNION OF INDIA AND 6 ORS <b>Versus</b> DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR. S C KEYAL	MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)
<b>WITH</b> I.A.(Civil)/432/2019 <b>in</b> WP(C)/7845/2018	SOMNATH BORO <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/433/2019 <b>in</b> WP(C)/7845/2018	SUNIL BUJARBARUAH <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/434/2019 <b>in</b> WP(C)/7845/2018	SMTI. SEWALI HALOI BARUA <b>Versus</b> THE UNON OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/436/2019 <b>in</b> WP(C)/7845/2018	BALIRAM BARMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/448/2019 <b>in</b> WP(C)/7845/2018	GANESH DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/450/2019 <b>in</b> WP(C)/7845/2018	PRADIP DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/451/2019 <b>in</b> WP(C)/7845/2018	SAMIN CH. DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/452/2019 <b>in</b> WP(C)/7845/2018	SUBODH SARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/453/2019 <b>in</b> WP(C)/7845/2018	MD. NURUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/454/2019 <b>in</b> WP(C)/7845/2018	MD. AJMAT ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/455/2019 <b>in</b> WP(C)/7845/2018	DHARANI CHANDRA KALITA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/457/2019 <b>in</b> WP(C)/7845/2018	SUBODH BAISHYA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/458/2019 <b>in</b> WP(C)/7845/2018	CHABIN KALITA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
<b>WITH</b> I.A.(Civil)/459/2019 <b>in</b> WP(C)/7845/2018	PRADIP RAJBONGSHI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.

	<b>WITH</b> I.A.(Civil)/460/2019 <b>in</b> WP(C)/7845/2018	MD. AINUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/461/2019 <b>in</b> WP(C)/7845/2018	HAMANTA SALOI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/462/2019 <b>in</b> WP(C)/7845/2018	GAJENDRA NATH SALOI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/463/2019 <b>in</b> WP(C)/7845/2018	PANKAJ GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/464/2019 <b>in</b> WP(C)/7845/2018	MONORAM DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/465/2019 <b>in</b> WP(C)/7845/2018	BHOLA RAM BORO <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR A DASGUPTA MS B DAS MR A KUNDU	MR. S C KEYAL ASSTT.S.G.I.
50	I.A.(Civil)/1595/2019 B/O <b>in</b> WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M PHUKAN	GA, ASSAM MR. S CHAMARIA MR. M ALI MR. A N SARMA
	<b>WITH</b> WP(C)/1954/2019	SMT. ANUSUYA PAUL (BASU), <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M PHUKAN	SC, MINES AND MINERALS GOVT OF ASSAM SC, FINANCE
51	I.A.(Civil)/1614/2019 WP(C) 1456/2018(D/O), B/O <b>in</b> WP(C)/1456/2018	MD. MAHIM UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR. K K PARASAR	SC, WATER RESOURCE SC, FINANCE DEPTT.
52	I.A.(Civil)/1616/2019 WP(C) 7561/2017(D/O), B/O <b>in</b> WP(C)/7561/2017	JAHANARA AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M KHATUN MS. M KHATUN	GA, ASSAM
53	I.A.(Civil)/1636/2019 B/O <b>in</b> WP(C)/1087/2018	HAREN SHARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. S S ROY
	<b>WITH</b> WP(C)/1087/2018	HAREN SHARMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,14th May 2019]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

11	WP(C)/1991/2019 FIXED	PRAVEEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
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11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
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18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
19)	MR S BORGHAIN	14-05-2019	To	17-05-2019
20)	MR. I ALAM	16-05-2019	To	17-05-2019
21)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 5**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
16	Cont.Cas(C)/668/2016 B/O	ISLAM UDDIN BARBHUIYA and 5 ORS. <b>Versus</b> PRITAM SAIKIA and 2 ORS.	MR.A K DUTTA MR.B PURKAYASTHA	MR.D SAIKIA(R-1)(R-3)(R-2) MR.B GOGOI(R-2) MR.A DEKAR-1 and 3
17	Cont.Cas(C)/81/2019 B/O	JAWAHARLAL RAI AND 6 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R2) MR. D MOZUMDER MR. B GOGOI (R2) MR P NAYAK (R2) MR. S BISWAS
18	WP(C)/2373/2019 FIXED	TRAILOKYA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA	SC, SEC. EDU. MR. U K NAIR (R7) MR. A DEKA (R8) MR. S K DAS (R7) MR. A CHETRY (R7) MR. M P SARMA (R7) MS. N SHYAMAL (R7) MR. A BORO (R7)

LEAVE NOTE OF ADVOCATES FOR 14/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
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9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
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11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019



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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

28	I.A.(Civil)/1618/2019 (CONNECTED WITH ITEM NO. 25 IN THE DAILY CAUSELIST DATED 14/05/2019 LISTED BEFORE THIS COURT.) in WP(C)/575/2019	MOHIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
19)	MR S BORGHAIN	14-05-2019	To	17-05-2019
20)	MR. I ALAM	16-05-2019	To	17-05-2019
21)	MR. R GOSWAMI	17-05-2019	To	17-05-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
10	RSA/35/2012 WITH LCR, FIXED	M/S GAUHATI ROLLER FLOUR MILLS LTD., <b>Versus</b> SMTI PREMODA MEDHI and 2 ORS,	MR.H K DEKA MR.T K BHUYAN MR.M DAS MR.B D DEKA MR.J DEKA	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.R DUBEY
	<b>WITH</b> MC/639/2012 <b>in</b> RSA/35/2012	M/S GAUHATI ROLLER FLOUR MILLS LTD., <b>Versus</b> SMTI PREMODA MEDHI and 2 ORS,	MR.T K BHUYAN MR.J DEKA	

LEAVE NOTE OF ADVOCATES FOR 14/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
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11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
14	Crl.Pet./803/2016 [ AT 10:30 A.M. ]	SMTI ANURADHA GOGOI and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MR.K H CHOUDHURY	MR.H K SARMA(R-2) MR.T SARMAR-2 MR. D DAS(ADDL.PP, ASSAM)
<b>DELIVERY OF ORDER</b>				
15	Crl.L.P./136/2018 [ AT 10:30 A.M. ] in Crl.A./8116/2018	AKHTAR MIRZA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS. R RAHMAN	MS A BEGUM PP, ASSAM
<b>WITHDRAWAL</b>				
16	Tr.P.(Crl.)/17/2019 B/O	NISHI KANTA DAS <b>Versus</b> ARPITA DAS	MR A M MAZUMDAR MR. A Y CHOUDHURY MR. T A CHOUDHURY	
<b>MOTION</b>				
17	Crl.Rev.P./189/2019 FIXED	MAHAT CHANDRA TALUKDAR <b>Versus</b> THE ENFORCEMENT DIRECTORATE, GOVERNMENT OF INDIA	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR. R DE MS R B DEB	SC, ED
<b>ORDERS</b>				
18	Tr.P.(Crl.)/12/2019 B/O	BIRPAUL BALMIKI <b>Versus</b> SMT. UMA BALMIKI (BASFOR)	MR DEBA KUMAR DAS MR D DEKA	
<b>HEARING</b>				
19	Crl.A./178/2006 (PART-HEARD), WITH P.B., FIXED (AT 2:00 P.M.)	RONDIP DAS <b>Versus</b> THE STATE OF ASSAM CBI	MR. A K BHATTACHARYYA MR D K BHATTACHARYYA MR.K K NANDI MR.T ROY MS R B DEB MR.A DAS MS.B SARKAR MR.A K PAUL MR.D CHOUDHURY MS.L DAS MR.A K BHATTACHARJEE	SC. C.B.I. PP, ASSAM

20	<b>WITH</b> Crl.A./185/2006	NANI GOPAL PALIT <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.D TALUKDAR MR.S K LAHKAR	SC, C B I
21	Crl.A./78/2008 WITH LCR 43 FILES (IN SECTION), P.B. - 1 SET CONTAINING PART-I & C B I PART-II - 4 NOS., 2ND SET OF P.B. FOR Crl.A. 85/2008, FIXED	MD. SAMSUL HOQUE <b>Versus</b> C B I	MR.Z ALAM MR.P KATAKI MS.S KHATANIAR	MR.A C BURAGOHAIN SC, C B I
22	<b>WITH</b> Crl.A./79/2008	DR. RANJITA ROY <b>Versus</b> THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
23	<b>WITH</b> Crl.A./84/2008	PALLAB BORDOLOI <b>Versus</b> C B I	MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MS.S KHATANIAR MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
24	<b>WITH</b> Crl.A./85/2008	KAMALESH DEKA <b>Versus</b> C B I		
25	<b>WITH</b> Crl.A./86/2008	UPENDRA NATH GOGOI <b>Versus</b> C B I		
26	<b>WITH</b> Crl.A./92/2008	ANISUR RAHMAN <b>Versus</b> C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
27	<b>WITH</b> Crl.A./102/2008	ANANDA CH. BARUAH <b>Versus</b> C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
28	<b>WITH</b> Crl.A./123/2008	ANITA NAG <b>Versus</b> C B I	MR.B M CHOUDHURY MR.D TALUKDAR MR. K SAIKIA	SC, CBI
29	<b>WITH</b> Crl.A./125/2008	KABIR NAG <b>Versus</b> C B I		
30	<b>WITH</b> Crl.A./137/2008	GOUR KANTI DAS <b>Versus</b> C B I	MR.P KATAKI MR.D K BAGCHI MS.S KHATANIAR	MR.A BURAGOHAIN SC, CBI
31	Crl.Rev.P./296/2017 WITH LCR, FIXED (AT 2:00 P.M.)	M/S OTTIS INFRASTRUCTURE <b>Versus</b> THE STATE OF ASSAM and ANR	MR. A M BORA MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR. D MAZUMDAR MS. C CHOUDHURY MS P DASGUPTA MR.P SAIKIA	MR. A K PURKAYASTHA(R-2) MR.Z HUSSAIN(R-2) MR.S K DAS(R-2) MR.R MAZUMDAR(R-2) PP, ASSAM



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
9	CRL.A(J)/108/2016 WITH LCR AND P.B., FIXED, BY SLIP	SANJU RABIDAS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MS.B CHOUDHURYR-2 MR.U CHOUDHURY(R-2) MR.N CHOUDHURY(R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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7)	MR A GOENKA	13-05-2019	To	18-05-2019
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11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
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17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
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20)	MR. I ALAM	16-05-2019	To	17-05-2019
21)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,14th May 2019]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
19	I.A.(Civil)/1615/2019 B/O in WP(C)/1254/2015 <b>WITH</b> WP(C)/1254/2015	SMTI BINA DEVI <b>Versus</b> NABAJIT DAS AND 5 ORS  NABAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR  MR.R DAS MR.M KALITA MR.S ROY MR.P THAKURIA MR.S BARMAN MRB SARKAR	GA, ASSAM MR. S ROY SC, BTADC  GA, ASSAM(r4) MR. B CHETRI (R6) MS.S ROY(R-6) MS.J GOGOI (R-6) MR.B K SHARMA MR. K K PARASAR (R6) MR.U BHATTACHARJEE(R-6) MR.D C C PHUKAN(R-6) SC, BTC(r5) SC, SOCIAL WELFARE(r1-3)
20	<b>WITH</b> WP(C)/3594/2015  <b>WITH</b> I.A.(Civil)/1611/2019 in WP(C)/3594/2015	SMTI. BINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  SMTI BINA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B CHETRI MR.M CHIRING MR. K K PARASAR MR.D C C PHUKAN MR.U BHATTACHARYA  MR. B CHETRI MR. K K PARASAR	GA, ASSAM SC, BTC SC, SOCIAL WELFARE  GA, ASSAM MR. S ROY SC, BTADC



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
10	RFA/80/2018 (PART-HEARD), FIXED	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	MR. N UPADHAYAY	MR G SAHEWALLA MD ASLAM MS. B SARMA MS. S KATAKEY MR. M SAHEWALLA
	<b>WITH</b> I.A.(Civil)/2455/2018 <b>in</b> RFA/80/2018	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	MR. N UPADHAYAY	
	<b>WITH</b> I.A.(Civil)/2457/2018 <b>in</b> RFA/80/2018	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	DR. B AHMED	
11	RFA/83/2018	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	MR. N UPADHAYAY	MR G SAHEWALLA MD ASLAM MS. B SARMA MS. S KATAKEY MR. M SAHEWALLA
	<b>WITH</b> I.A.(Civil)/2485/2018 <b>in</b> RFA/83/2018	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	DR. B AHMED	
	<b>WITH</b> I.A.(Civil)/2486/2018 <b>in</b> RFA/83/2018	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	DR. B AHMED	
12	I.A.(Civil)/2996/2018 FIXED <b>in</b> RFA/107/2018	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	DR. B U AHMED MR. N UPADHAYAY	
	<b>WITH</b> RFA/107/2018	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> SRI RAMAWTAR AGARWALLA	DR. B U AHMED	MR G N SAHEWALLA MD ASLAM MS. B SARMA MS. S. TODI MR. M SAHEWALLA

**WITH**  
I.A.(Civil)/2995/2018  
**in** RFA/107/2018

THE STATE OF ASSAM AND 3 ORS  
**Versus**  
SRI RAMAWTAR AGARWALLA

DR. B U AHMED

**HEARING**

13 RSA/92/2014  
WITH LCR, FIXED

ABDUL REJAK and ANR.  
**Versus**  
ABUL HUSSAIN and 5 ORS.

MR.A C SARMA  
MR.P CHAKRABORTY  
MR.B HALDAR

MR.A R SIKDAR(R-  
3(i)to3(vii))  
MRA K AHMEDR-3ito3vii  
MR.M H TALUKDAR(R-  
3(i)to3(vii))  
MS.M DEKA(R-3(i)to3(vii))

**WITH**  
I.A.(Civil)/223/2019  
**in** RSA/92/2014

MD. ABDUL REJAK AND ANR  
**Versus**  
MD. ABDUL HUSSAIN AND 4 ORS.

MR. A C SARMA  
MR. B HALDAR

MR. A R SIKDAR

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
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9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
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11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
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19)	MR S BORGHAIN	14-05-2019	To	17-05-2019
20)	MR. I ALAM	16-05-2019	To	17-05-2019
21)	MR. R GOSWAMI	17-05-2019	To	17-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
35	MACApp./166/2010 [ AT 10:30 A.M. ]	TAPAN KR. KALITA, <b>Versus</b> DIGANTA KALITA and ANR,	MR.A SATTAR MR.B K JAIN MS.R LAHKAR MS.S SUREKA	MS.R D MOZUMDAR MS.R BEGUM MR. S DEKA
<b>ADMISSION</b>				
36	MACApp./275/2019	RINA KSHATRIYA AND ANR <b>Versus</b> GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	
37	MACApp./276/2019	LAISHREE MOCHAHARY @ MUCHAHARY AND ANR <b>Versus</b> REGIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	
38	MACApp./278/2019	RAJU ROBI DAS <b>Versus</b> SMTI. NANDITA BARDOLOI BORAH AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
<b>HEARING</b>				
39	MACApp./319/2013 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BIREN CH. BORAH and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MS.P BORSAIKIA	MS D D ROY (R1, R2) MS. P R BARUAH (R1, R2) MS. A BEGUM (R1, R2) MS. KAWIZENGDAULIU (R1, R2)
	<b>WITH</b> MC/3289/2013 <b>in</b> MACApp./319/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BIREN CH. BORAH and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MS.P BORSAIKIA	
40	MACApp./196/2015 WITH LCR 2 FILES, FIXED	NATIONAL INSURANCE CO.LTD. <b>Versus</b> SMT KHIRA BORAH and 2 ORS.	MR. R K BHATRA MS. P HUJURI MR. A SAIKIA MS. A BORA	MS. P BHATTACHARYA MR. R DEV (R3) MS. S BARAT (R3)
41	MACApp./204/2016 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI GEETA DEVI CHETRY and 4 ORS	MR. R GOSWAMI MR. I ALAM MS. M SAIKIA	MR. I A TALUKDAR MS. P BARMAN
	<b>WITH</b> I.A.(Civil)/864/2016 <b>in</b> MACApp./204/2016	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SMTI GEETA DEVI CHETRY and 4 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
58	Bail Appln./1157/2019	SAIZUDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
59	Bail Appln./1158/2019	MD. KARIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MS. S SAIKIA	PP, ASSAM
60	Bail Appln./1159/2019	LAL MIYA <b>Versus</b> THE STATE OF ASSAM	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
61	Bail Appln./1160/2019	JOGODISH BORO <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS E CHOUDHURY	PP, ASSAM
62	Bail Appln./1161/2019	WAKIL AZABIR <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
63	Bail Appln./1162/2019	APURBA RABHA <b>Versus</b> THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MS. I GOGOI	PP, ASSAM
64	Bail Appln./1163/2019	RAKESH KR. SHAYAN <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR. A KAKATI	PP, ASSAM
65	Bail Appln./1164/2019	MD. AMIR HAMJA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
66	Bail Appln./1165/2019	MS. REHANA BEGUM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
67	Bail Appln./1166/2019	JINTU KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MS. A SAJAD	PP, ASSAM
68	Bail Appln./1167/2019	MD. MIRAJUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS E CHOUDHURY	PP, ASSAM
69	Bail Appln./1168/2019	JASON DIAS <b>Versus</b> THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM

70	Bail Appln./1169/2019	NEKIBUR JAMAL <b>Versus</b> THE STATE OF ASSAM	MR. N HAQUE MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
71	Bail Appln./1170/2019	RAJESH SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR. A KAKATI	PP, ASSAM
72	Bail Appln./1171/2019	MICHLE WARJRI <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
73	Bail Appln./1172/2019	MD. ABBAS ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
<b><u>MOTION</u></b>				
74	AB/1382/2019 FIXED	MD. MOKBUL AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	PP, ASSAM
75	AB/1415/2019	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MS N J DAS	PP, ASSAM
76	AB/1416/2019	GOLAP SENA SINHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS. M PATHAK MR. B S SINGHA	PP, ASSAM
77	AB/1417/2019	NILCHAND ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
78	AB/1418/2019	GIAS UDDIN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
79	AB/1419/2019	ABDUL RAFIQUE <b>Versus</b> THE STATE OF ASSAM	MD S HUSSAIN MR. H A AHMED	ADDL PP,ASSAM
80	AB/1420/2019	LAL CHAND AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
81	AB/1421/2019	LAL CHAND AGARWALLA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM
82	AB/1422/2019	RAHUL BARMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. I C DEKA MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	PP, ASSAM
83	AB/1423/2019	MOBARAK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR H ROHMAN MD. I HUSSAIN	PP, ASSAM
84	AB/1424/2019	CHANDAN DUTTA <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	PP, ASSAM
85	AB/1425/2019	ENAMUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
86	AB/1426/2019	ABHIJIT BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. H KAKATI	PP, ASSAM
87	AB/1427/2019	ABDUL AJJ @ ABDUL AZID <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
88	AB/1428/2019	KABIR AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR. S Z RAHMAN	PP, ASSAM

**BAIL HEARING (BA)**

89 Bail Appln./1120/2019 DIPAK CH. NATH MR H R A CHOUDHURY SPL PP WILDLIFE FOREST  
(CONNECTED WITH ITEM NO. 10 **Versus** MR. A AHMED ASSAM  
IN THE DAILY CAUSELIST.), FIXED THE STATE OF ASSAM MR. I U CHOWDHURY

**BAIL HEARING**

90 AB/1142/2019 V. POLAYYA @ VASAPALLI POLAYYA MR. J I BORBHUIYA SC, RAILWAY  
FIXED **Versus** MS F BEGUM  
THE UNION OF INDIA MR. N ANAND  
MR. U K BARMAN  
MR. L MOHAN  
MR H ALI

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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- |     |                         |            |    |            |
|-----|-------------------------|------------|----|------------|
| 1)  | MS. N M DEKA            | 02-05-2019 | To | 20-05-2019 |
| 2)  | MR. S P ROY             | 06-05-2019 | To | 15-05-2019 |
| 3)  | MRS A BUJARBARUAH       | 10-05-2019 | To | 25-05-2019 |
| 4)  | MR. M K MAJUMDAR        | 08-05-2019 | To | 20-05-2019 |
| 5)  | MR. S KALITA            | 08-05-2019 | To | 17-05-2019 |
| 6)  | MR R GOENKA             | 13-05-2019 | To | 18-05-2019 |
| 7)  | MR A GOENKA             | 13-05-2019 | To | 18-05-2019 |
| 8)  | MR G R DEV              | 09-05-2019 | To | 25-05-2019 |
| 9)  | MR. Y S MANNAN          | 13-05-2019 | To | 14-05-2019 |
| 10) | MR. U K BORTHAKUR       | 13-05-2019 | To | 17-05-2019 |
| 11) | MR. P J SAIKIA          | 13-05-2019 | To | 16-05-2019 |
| 12) | MR. R P KAKOTI SR. ADV. | 13-05-2019 | To | 17-05-2019 |
| 13) | MR K AGARWAL            | 13-05-2019 | To | 17-05-2019 |
| 14) | MR A KUNDU              | 13-05-2019 | To | 23-05-2019 |
| 15) | MS. R D MOZUMDAR        | 13-05-2019 | To | 14-05-2019 |
| 16) | MR. M HUSSAIN           | 16-05-2019 | To | 30-05-2019 |
| 17) | MS. A VERMA             | 11-05-2019 | To | 31-05-2019 |
| 18) | MR. A BHATTACHARYA      | 13-05-2019 | To | 16-05-2019 |
| 19) | MR S BORGOHAIN          | 14-05-2019 | To | 17-05-2019 |
| 20) | MR. I ALAM              | 16-05-2019 | To | 17-05-2019 |
| 21) | MR. R GOSWAMI           | 17-05-2019 | To | 17-05-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
11	AB/1067/2019 [ AT 2:00 P.M. ]	SHAHIDUL ISLAM MULLAH <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MS K GOGOI MR S ISLAM	MR N K KALITA(ADDL.PP)
<b><u>MOTION</u></b>				
12	Crl.Rev.P./176/2019 FIXED	ANIL AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	PP, ASSAM
13	Crl.Rev.P./182/2019 FIXED	L. INDRAMONI <b>Versus</b> THE STATE (CBI) AND 2 ORS.	MR. I A TALUKDAR MS. M MALLIK	SC, CBI
<b><u>ADMISSION</u></b>				
14	Crl.Rev.P./337/2018 FIXED	RAJKUMAR PHUKAN <b>Versus</b> SHIVA KUMAR GARODIA	MR. A KHANIKAR	MR. S K KEJRIWAL MS. S KEJRIWAL
15	Crl.Pet./420/2018 FIXED	PRASANNA JYOTI BORTHAKUR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. H RAHMAN MR. H NATH MR D DAS MRS. R GOGOI	MR. P KATAKI (R4) MRS R BEGUM (R4) MRS R BEGUM (R4) PP, ASSAM MS. S D SARMAH
16	Crl.Pet./848/2018 FIXED	DULAL BORA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. A GOYAL (R2) MR. A CHOUDHURY (R2) PP, ASSAM
17	Crl.Pet./219/2019 B/O	TAPAN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M K DAS MS Z ANJUM MS J SAIKIA MR. R KAMAN	MR J BORAH (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019
19)	MR S BORGHAIN	14-05-2019	To	17-05-2019
20)	MR. I ALAM	16-05-2019	To	17-05-2019
21)	MR. R GOSWAMI	17-05-2019	To	17-05-2019